

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL.CASE	100058/2006	State Vs Narayan Mathur and Others	SPP Amrish Pandey
<u>ARGUMENTS</u>				
2	CRI APPEAL	100007/2017	Suraj Mohan Kapoor@MA-15/17,BA-20/17- Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
3	CRI APPEAL	100122/2017	M. Amin Mustafa @ Amiruddin Mustafa @ MA 348/17 @ BA 261/17- Appellant Vs Central Bureau of Investigation Spl. Crime Br. and State of Maharashtra - Respondent	Mohammad Shine K. SPP Amrish Pandey
4	CRI APPEAL	100123/2017	Vishwajeet Singh Ram Singh Jadon@MA-349-17,BA-262-17-Aplnt. Vs Central Bureau of Investigation and State of Maharashtra-Respdt.	Mahesh B. Sabnis, Dimple K. Shah SPP Amrish Pandey
5	CRI APPEAL	100205/2017	Suraj Mohan Kapoor@MA 586- 17,BA 421-17-Aplnt. Vs Central Bureau of Investigation- Respdt.	Prashant Goyal SPP Amrish Pandey
6	CRI APPEAL	100219/2017	Rajula Chandrakant Mehta @MA614-17,BA-451-17- Appellant / Org. Accu. No. 2 Vs The State - CBI ACB - Respondent	S. R. Wani SPP Amrish Pandey
<u>EVIDENCE PART HEARD</u>				
7	SPL CASE CBI	100101/2014	The State of Maharashtra Vs Peeyush Kumar Pandey	SPP Amrish Pandey

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<u>STAYED BY HONBLE HIGH COURT</u>				
1	SPL CASE CBI	100028/1996	CBI ACB Mumbai Vs Bhalchandra S. Koli 2 ors.	SPP Amrish Pandey Adv. Gupte
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<u>ARGUMENTS</u>				
2	SPL CASE CBI	100012/2013	The State CBI ACB MUM Vs Shri. Ashwini Kumar Phishonlal Sharma	SPP Amrish Pandey Adv Dilip Shukla
<u>HEARING</u>				
3	MISC APPLN CBI	101911/2019	CBI, EOU-VI, EO-II Vs Naresh Kumar Sachdeva and Others 4	
<u>EVIDENCE PART HEARD</u>				
4	SPL CASE CBI	100111/2014	The State CBI ACB Vs Sunil Dattatray Satam and ors.	SPP Amrish Pandey

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100061/2012	The State CBI ACB Mumbai Vs Kripa Sagar Das and another	SPP Amrish Pandey
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100016/2016	The State CBI ACB Vs Rangnath Laxman Nayak and another	SPP Amrish Pandey

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 22-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100045/1996	CBI ACB MUMBAI Vs Sudha Harish Kapadiya	SPP Amrish Pandey Adv. Mr. Parab Accd. 1
2	SPL CASE CBI	100046/1996	CBI ACB MUMBAI Vs Ramchandra Shridhar Joshi another	SPP Amrish Pandey Adv. Mr. Joshi @ Adv. Mr. Welkar accd.1

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 23-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	SPL CASE CBI	100077/1997	State of Maharashtra CBI ACB Vs Nasir Maneckshaw .Mistry and Ors.	SPP Amrish Pandey Adv. Thakore, Adv. Khanna, Adv. Mokashi, Adv. Inamdar
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100082/2009	State of Maharashtra SCB Vs Kavita Dal Joshi	SPP S.A. Wankhade
3	SESSIONS CASE	100300/2009	State of Maharashtra S. S. Branch P Stn S C B Vs Gaus Rahman Khan 8 others	SPP S.A. Wankhade
<u>HEARING BEFORE CHARGE</u>				
4	SPL CASE CBI	100025/2019	CBI, ACB Vs Devender Ahalawat and others	SPP Amrish Pandey
